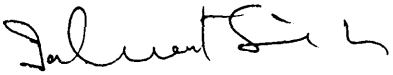


OFFICE OF THE DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS: DELHI

ORDER

The Internal Complaints Committee to examine the Complaints of Sexual Harassment against the Women Employees, East District, Karkardooma Courts, Delhi is hereby re-constituted consisting of the following, with immediate effect:

- | | |
|---|-------------------|
| 1. Ms. Shalinder Kaur, Judge In-Charge, Mediation | Presiding Officer |
| 2. Sh. Nipun Awasthi, ACJ(East) | Secretary |
| 3. Dr. Renu Malik, MBBS, MD | Member |
| 4. Sh. A.K. Wadhwa, Administrative Officer (Judicial) | Member |
| 5. Ms. Sarika, JJA, Leave Section, Admn. (East) | Member |

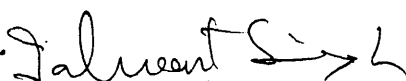

(Talwant Singh)
District & Sessions Judge (East)
Karkardooma Courts, Delhi.

No. 3922-26/Admn./KKD/Delhi

Dated 20/05/16

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. All the Judicial Officers, East District, Karkardooma Courts, Delhi.
3. All the Branch In-Charges, East District, Karkardooma Courts, Delhi.
4. Concerned file.
5. Guard file.


District & Sessions Judge (East)
Karkardooma Courts, Delhi.